

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1224

ANSWERED ON:17.08.2012

CARAMEL COLOURING IN SOFT COLD DRINKS

Mahato Shri Narahari;Majumdar Shri Prasanta Kumar;Roy Shri Nripendra Nath

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note of certain modifications made by the beverage companies in the USA caramel colouring using ammonia-sulfite in their sodas as a result of a recent law that mandates drinks containing a certain level of carcinogens bear a cancer warning label;
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) whether the Government proposes to introduce such law to streamline manufacturing process of cold/soft drinks being sold in the country;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

- (a) & (b): The Government has taken note of certain modification made by the beverage companies in the USA caramel colouring using ammonia-sulfite in their sodas as a result of a recent law that mandates drinks containing a certain level of carcinogens bear a cancer warning label and this matter has already been referred to the Scientific Panel of the Food Safety and Standards Authority of India.
- (c): No.
- (d) & (e): Do not arise.